SHRI K. C. PANT: Sir, I do not fully subscribe to what Commander Jasjit Singh has said because I do not know whether the troops which return from Saudi Arabia will be formed into a separate Division or not. But we know that Pakistan is raising certain new formation, and to the extent the troops return from Saudi Arabia, it will add to the strength of the Pak army in toto.

So far as the reserves are concerned, again there are two opinions on the reserves. So far as the number of Indian troops in Sri Lanka is concerned, the figure quoted by the hon. Member is highly exaggerated.

SHRI V. GOPALSAMY: What is the total number of troops?

MR. CHAIRMAN: Put a separate question.

SHRI K. C. PANT: That is a separate question and I will have to look up the figures and give you exact and accurate figures.

SHRI V. GOPALSAMY: What is the total figure?

SHRI K. C. PANT: The total figure I can give you, if you put a question.

SHRI V. GOPALSAMY: It is in the question.

SHRI K. C. PANT: But this is not the basic question.

MR. CHAIRMAN: It does not arise. You go on with your answer.

SHRI K. C. PANT: I only wanted to correct this because this figure of 100,000 has been floated around and if it comes to be believed then, it will oreate a wrong impression. Therefore, it is my duty to dispel that impression.

Now, so far as Pakistan having an edge over India is concerned, our whole Defence plan is directed at the objective of seeing that they do not have an edge.

SHRI V. GOPALSAMY: You did not give correct figures.

MR. CHAIRMAN: Q. No. 322.

*322. [The Questioner (Shri Parvathaneni Upendra) was absent. For answer, vide Col. 33 infra].

Gang of DOT-Busters in U.S.A.

*323. SHRI MUKHTIAR SINGH MALIK:†

SHRI KAPIL VERMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that a gang of dot-busters has come up in the United States which professes to eradicate 'dot' or 'bindi on the foreheads of Indian women;
- (b) whether it is also a fact that this gang of 'dot busters has attacked several Indian families and appartments in the United States leading to several deaths;
- (c) whether the Indians in US have protested at the police inactivity in this regard, who have failed to take any action against this sort of gangsterism.
- (d) if so, whether Government have taken up this matter with the US authorities and if so, what is their reaction in this regard; and
- (e) the steps by which this problem of attacks on Indians by the 'dot' busters is proposed to be solved?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

- (b) They have physically assaulted members of the Indian community in New Jersey in recent months.
- (c) to (e) Government has taken up this matter with the U.S. authorities. The following steps have been taken:

+The question was actually asked on on the floor of the House by Shri Mukhtiar Singh Malik.

Increased police patrolling; meeting of the Human Rights Commission (New Jersey) to discuss the problem and to resolve it; issue of a statement by the Mayor condemning violence and urging social cohesion. The Federal Department of Justice has been involved in discussions with local authorities.

SHRI MUKHTIAR SINGH MALIK: Mr. Chairman, Sir, this horrifying news of physical attacks on our women in foreign lands has shaken the conscience of all irrespective of caste, community or religion in our countyesterday only we ry, Sir, discussing the problems of the harassment of women in our country. Now, it is very sad that this disease has spread even thousands and thousands miles away in foreign where our women are attacked because they put 'bindi' on their foreheads.

Not going for away from the question, I would like to draw the attention of the Minister that he has not answered to part 'b' of my question wherein it has been reported some deaths have taken place cause of these barbarous attacks by these gangsters on our women. I know from the hon Minister whethe'r any deaths have taken place and if so, the number thereof? also know from the hon. Minister what is the response or reaction of the United States authorities to our talks with them and whether protest has been lodged with them in this regard?

SHRI K. NATWAR SINGH: Sir, the Government share the concern of the House and the hon. Member on these very unfortunate and deplorable incidents that have taken place in the city of Jersey not far from New York.

Now, with regard to the specific incidents of the 27th September, 1987, Mr. Navrod Mody, a 30 year old bank executive was beaten up savagely by a gang of white teena-

gers in Obakan city close to Jersey. He died in hospital on 1st October, 1987. The police arrested four youths but they were bailed out to enable them to attend school. The U.S. courts have now decided that four teenagers are to be tried as adults. This has been welcomed by the Indian community. The civil suit file claims damages and charges. Those two youths had earlier assaulted two Asian students.

On the 25th September also Mr. Kaushal Sharan, a doctor was beaten and left unconscious with serious head injuries.

On October 21, 1987 a mysterious fire occurred in a building in Obakn. occupied mainly by Indians in which Mrs. Savita Amin lost her life and there was considerable loss of pro-On one occasion, local police took prompt action when two Indian women were assaulted by four youths on October 14th, 1987. The police officers pursued and caught the boys who were aged 16 and 17 years and within minutes, the boys were manded to the custody of Juvenile authorities In January 1988, apartment building owned by Indian Mr. Raj Gandhi was attacked by unidentified people. The connections to the fire alarm were cut ÷ power was cut and also the mail boxes of the Indians were opened. Raiders put posters on the lobbies saying, "Indians, go back, Hindus, go back." The Indian Embassy in Washington and the Consulate General of India, New York have drawn attention of the State Department and Governor, New Jersey respectively to these attacks and requested for urgent steps to be taken to prevent any further attacks. The State partment has intimated that increased police patrolling has been arranged in the area. In specific cases of violent incidents, Governor Thomas Keene has initiated action to remedial measures In addition. meetings of the Human Rights Com mission in New Jersey, have been held for discussing these

Jersey has issued a statement condemning violence, the Federal Department of Justice has been involved in discussion with the local authorities. The matter has also come up for discussion during the proceedings of the House through its Sub Committee on Civil and Constitutional Rights and Anti-Asian violence in United States. Indian Embassy and the Consulate kept in close touch to watch the situation and they are in touch with the community leaders."

SHRI MUKHTIAR SINGH MALIK: Sir, it has been admitted by the hon. Minister that barbarous and cruel attacks on our women are very deplorable. I fail to understand as to why this matter has not been taken up seriously after they were informed of even deaths in such cases. Today ear nings and other ornaments are being removed from the foreheads of our women. They are physically assaulted. Tomorrow, these hoodlums or hooligans shall be able to cut the hair of our women. I would like to ask the hon. Minister whether the Government of India through Embassy has gone into the various causes as to why these, hoodlums or hooligans have indulged in such barbarous and cruel attacks so that the trouble may be nipped in the bud.

SHRI K. NATWAR SINGH: Well. Sir, I have read out in some detail the action that we have taken. Now he says that these hoodlums and hooligans have been indulging in these reprehensible acts. Now, the very words "hoodlums and hooligans put them outside the pale of any norms of decency. They are ostracised by society. Action has been taken against them. With regard to reasons, the reasons are that Indian community in the United States is doing rather well in various areas of community life whether it is in science, technology, medicine, law, architecture or engineering. This some socio-economic created problems in certain areas in the United States and has resulted

these what I may call, isolated incidents. It is not of epidemic proportion for us to take an alarmistic view but as and when these incidents occur, we take up the matter with the Government of United States promptly.

SHRI KAPIL VERMA: Sir, I have seen some American papers and the reports so that the particularly our are racial and people have been chased. beaten up, their houses have been burnt and almost all these things done and they remind us of the Skinheads of U.K. Anyway, I would like to know what efforts have been made to curb these crimes; how many people have been arrested? The complaint of the local people is that the local police has not taken adequate action. What protection has been given to our people and whether any efforts been made to find to lasting solution of the problem, so that this does not spread to other towns of the U.S. The basic problem is, our people are doing better there and they are jealous of that. Boys of 14 to 18 years want job opportunities, and all that. There should be a lasting solution for TO THE STATE OF TH the problem.

SHRIK NATWAR SINGH: In the answer I gave, I have spelt out the actions that we have taken. these incidents do have racial overtones. That is very unfortunate indeed and other minority groups have also suffered at the hands of these misguided elements of the American youth. What I want to emphasise is that these remain isolated incidents. They are not widespread throughout the United States. So far have come in only from the State of New Jersey. Now, why our people are singled out? As I said earlier, there are socio-economic reasons. The pressure is being felt because people, our students, are doing extremely well in schools and topping has engineered the list. has triggered the incidents. This happened in the United States from time to time with people coming from Latin American, from other parts of Asia and from Africa. What we are anxious to see is that these incidents do not spread, do not recur. They are a part of American life which is somewhat given to violence. This kind of unacceptable conduct is unbecoming. While I fully share the hon. Member's concern, I want to assure him and the House that we keep very close watch of what is happening to people of Indian origin even when they are not Indian passportholders and it is the responsibility of the United States authorities because they have taken American citizenship. But, nevertheless, if any incident arouses racial passions, would like to lower the temperature and calm down the passions feelings.

SHRI RAOOF VALIULLAH: people who have been attacked in the State of New Jersey of the United States of America are mostly Gujaratis and this has been going on for the last two years. Sir, the police did not take action on the plea that they were all juvenile criminals and there was no federal law so that they could be prosecuted. But, ultimately, under public pressure today, about a week back, the members of this gang have been arraigned and have been prosecuted by the Jersey City Court, I would like to know from the hon. Minister whether there is any proposal from the Indian community that legal assistance should be provided by our Embassy in the United States.

SHRI K. NATWAR SINGH: No, Sir. It is not for the Indian Embassy to provide legal assistance. Legal assistance is available.

SHRI RAOOF VALIULLAH: They have demanded. (Interruptions)

MR. CHAIRMAN: It should be taken up at diplomatic level.

SHRI K. NATWAR SINGH: What I am trying to say is that the cases that you have mentioned are already being dealt with by the authorities.

Now, these four young boys, juvenile delinquents, were released on bail. They were arrested and treated as adults. So, necessary action, in each and every case, has been taken. If a situation arises where it becomes necessary for the Indian Embassy to provide legal aid, we will examine it most sympathetically.

श्री बीरेन्द्र वर्माः क्या माननीय मंत्री जी जानते हैं कि गत दो दर्धों से इस प्रकार की घटनायें ग्रीर द्रघटनायें भारतीय महिलाम्रों के पाथ की जा रही हैं ? अब से चार माह पूर्व प्रधान मंत्री जीको स्रीर विदेश राज्य जी को इस संबंध में मैंने पत्र लिखा था ग्रीर जो उत्तर उन्होंने ग्राज दिया है 4हीं उत्तर मेरे उस पत्न का भी उन्होंने दिया था, माननीय मंत्री जी यह स्वीकार करते हैं कि कई मृत्युयें हो चुकी हैं, कई आदमी बुरी तरह जब्मी भी हुए हैं, घरों में भी आग लगायी गयी हैं, तो मैं माननीय मंत्री जी से यह जानना चाहता हं कि जितनी रिपोर्ट्स इस बीच में भ्राई हैं, उनमें से किसी के ऊपर वहां की पुलिस ने कोई स्पैसिफिक कार्यवाही की है ग्रीर दोषियों को दंडित गया है ? यदि नहीं, तो भारत सरकार उस दृष्टि से क्या कर रही है?

श्री कें ० नटवर सिंह : सभापित जी, मैंने अपने बयान में पढ़कर बताया कि जो केसेज हुए हैं, वे पुलिस के सामने हैं।

भी वीरेन्द्र वर्माः वहां तो सबकी जिमानत हो गई है ... (व्यवधान)

नटवर सिंह: जमानत फिर उनको गिरफ्ता**र** हो गई थी. कर लिया गया है ; जब उनको बताया गया कि यह बहा खराब रवैया है. कानन के खिलाफ हैं, शर् पत खिलाफ है, तो उन च।रों लडवरें को. जिमको बेल पर छोडा गया था. गिरफ्तार कर लिया गया है। अभी मैंने अपसे निवेदन किया कि हमारे वहां पर काउंसिलेट जनस्ल हैं, वह जर्सी से दूर नहीं हैं, जो खबरें अखबारों को मिलती हैं, वे हमें भी मिलती हैं, वहां जो कार्यवाही परनी चाहिए थीं वह शुरु की गई है वहां की पुलिस के साथ, डिपार्टमेंट आफ जस्टिम के साथ इसलिए यह किला कि अरकार ने कुछ नहीं किया हैं समझता हूं कि सा-मुनाभिब है।

SHRI P. N. SUKUL: Mr. Chairman, my own daughter lives in New Jersey. She was here in India recently and she has gone back just this month. She said some similar incidents have been reported from outside New Jersey. So I would like to know from the honourable Minister if our Government has information that these activities are confined only to New Jersey or such incidents from outside New Jersey have also been reported,

SHRI K. NATWAR SINGH: These have been reported from a town in the State of New Jersey. We have not had any reports of similar nature from other parts of the United States. as far as I am aware, and we sincerely hope that these incidents will not recur. The report so far is confined to New Jersey City and the neighbourhood of New York.

MR. CHAIRMAN: They are conscious of the neighbourhood.

श्री जगदम्बी प्रसाद यादव : सभापति जी, मैं समझता हूं कि सिर्फ न्यू जर्सी का ़ः ही सवाल नहीं है, कुछ वर्षों से भारत वंशियों के साथ कुछ ब्राक्रमण हो रहे हैं और आक्रमण की घटनाएं इस प्रकार की हैं कि उनको वहां से भगाया जाए। यह षडयंत्र निश्चितपूर्वक योजनाबद्ध तरीके प्रे किया जा रहा हैं। ग्रगर ऐसा नहीं होता तो दर्जनों घटनाग्रों का उल्लेख नहीं किया जाता । मैं माननीय मंत्री जी से जानना चाहता हूं कि वहां के भारतीय श्रपनी रक्षा कर सकते हैं, लड सकते हैं श्रगर भारत सरकार का स्ट्रॉग समर्गन उनको प्राप्त हो । इसीलिए मैं आपसे जानना चाहता हूं कि प्रधान मंत्री जी जब तक यह इंडिकेशन नहीं देते हैं कि भारत वंशियों की रक्षा के लिए हमें हमें शा तत्पर रहेंगे, और जो विधिवत उनको सहायता चाहिए वह उनको मिलेगी, जब तक भारतवर्ष के प्रधान मंत्री स्वयं सदन में इस बात का उल्लेख नहीं करते, तब तक मैं समझता हूं कि उनकी पूरी तरह रक्षा नहीं हो सकेगी।

श्री सभापति : डिप्लोमैटिक चैनल से जितना भी होना है, वह भारा सरकार कर रही है...(व्यवधान)

श्री जगदम्बी प्रसाद यादव : भारा विश्यों के बारे में मैंने पूछा है... (व्यवधान)

श्री सभापति: वह वाजपेवी जी से श्राप समझ लीजिए सब । प्रश्न संख्या 324।

Defence Contracts with M/s. Marconi Group

324. SHRI SHANKER SINH VAGHELA:

> SHRI PRAMOD MAHA-JAN:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that M/s. Marconi Group have been charged with some fraudulent deals in Britain while in India it has been given several defence contracts;
- (b) whether it is also a fact that M/s. Marconi Group are avoiding field trials of their equipment in India; and
- (c) the names and addresses of M/s. Marconi Group's agents/representatives in India involved in the above mentioned deals?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANTOSH MOHAN DEV):

(a) The Ministry of Defence, UK,

[†]The question was actually asked on the floor of the House by Shri Pramod Mahajan.